

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/64/2017
NAME OF THE PETITIONER : MATHEW M. MATHEW & 1 ORS
NAME OF THE RESPONDENTS : DUROFLEX PRIVATE LTD & 10 ORS
SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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NIS TANVI
C for RAHUL
(UNNIKRISHNAN)

FOR counsel for
Petitioner.

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VINU THOMAS, PCS
Hari Babu B., PCS

For all respondents

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p/hm/fo

CP/64/2017

ORDER

Counsels representing both the parties are present and stated that the matter has been settled between the parties. Counsel for petitioner filed an agreement for settlement, signed by both the counsels in this regard. The agreement forms a part of this order. In view of the settlement, the petition is disposed of.

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(S VIJAYARAGHAVAN)
Member(Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc